

NOTICE

Oath taking Ceremony of Hon'ble Shri Alok Srivastava, as Technical Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **01:30 P.M. on 14th February, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.02.2020 (FRIDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 940 of 2019	Saurav Mukherjee. Vs. Oriental Bank of Commerce & Anr. With	Vikas Mehta	Sanam Siddiqui-R1 Karan Gandhi-R2
2.	Comp. App. (AT) (Ins) No. 941 of 2019	Goodwill Tracon Pvt. Ltd. Vs. Oriental Bank of Commerce & Anr.	Shakeel Ahmed	Ankit Raj-R1 Prashant Kumar-R2

10:45 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical)
Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders (For Correction)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 221 of 2020	Vijay Kumar V.Iyer Resolution Professional of Aircel Cellular Ltd. Vs.	Charu Bansal	

2.	Comp. App. (AT) (Ins) No. 222 of 2020	Vijay Kumar V.Iyer Resolution Professional of Dishnet Wireless Ltd. Vs.	Charu Bansal	
3.	Comp. App. (AT) (Ins) No. 223 of 2020	Vijay Kumar V.Iyer Resolution Professional of Aircel Cellular Ltd. Vs.	Charu Bansal	

For Orders

4.	Comp. App. (AT) (Ins) No. 906 of 2019	Rakesh Wadhawan. Vs. Bank of India & Anr.	Subir Kumar	Subrata Roy-BOI Meghna Rao-R2 Sonali Khanna
5.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murli Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	Rakesh Kumar
6.	Comp. App. (AT) (Ins) No. 18 of 2020	Ashok GulabChand Baid Vs. Starwing Plastic & Chemicals Pvt. Ltd.	Charu Sachdev	Dhaval Deshpandey
7.	Comp. App. (AT) (Ins) No. 174 of 2020	Pawan Kumar Agarwal Vs. Aanchal Ispat Ltd. & Anr.	Ashish Choudhury	
8.	Comp. App. (AT) (Ins) No. 175 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Fathima Abdul Khadhar & Ors.	Dinkar Singh	

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 234 of 2020	Lupin Dealers Pvt Ltd. Vs. Ashish Vincom Pvt Ltd.	Ankur S Kulkarni	Soumya Dutta
10.	Comp. App. (AT) (Ins) No. 266 of 2020	Punjab National Bank (Through Sachin Rathi, Sr.Manager Hill Cart Road Branch, Siliguri) Vs. Kamalesh Kumar Singhania & Ors.	Debopriyo Maulik	
11.	Comp. App. (AT) (Ins) No. 267of 2020	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Debopriyo Moulik	

02:30 PM

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors. With	Karunesh Tandon	Sanjay Kumar (R1) Manish Pani-R2
13.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr. With	Jay Kishore Singh	Sanjay Kumar Chhetry-R1

14.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh- R2 Manish Pani-R2- IRP
15.	Comp. App. (AT) (Ins) No. 1194 of 2019	Tarun International Ltd. Vs. Vikram Bajaj (RP for Anil Special Steel Industries Ltd) & Ors.	Praveen Kumar Sharma	Abhishek Anand- R1 Gaurav Bharadwaj-R2 Ankit Singal-R4 Harish Kr. Tripathi-R5
16.	Comp. App (AT) (Ins) No. 1363 of 2019	Aashish Nevatia Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Neeha Nagpal	P.K. Mullick-R1 Soma Mullick-R2
17.	Comp. App. (AT) (Ins) No. 127-128 of 2020	Nityank Infrapower & Multiventures Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Wadia Ghandy	
18.	Comp. App (AT) (Ins) No. 159 of 2020	Shailendra Sharma Vs. Ercon Composites & Ors.	Gurucharan Singh	
19.	Comp. App. (AT) (Ins) No. 176-178 of 2020	Vishal Ghisulal Jain Resolutio Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh	

For Hearing

20.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
21.	Comp. App. (AT) (Ins) No. 916 of 2019	Actioncor Consultants (P) Ltd. Vs. Viprah Technologies Ltd.	Prantik Hazarika	Anadh. K
22.	Comp. App. (AT) (Ins) No. 1398 of 2019	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	Ayush Agrawal	Mrinali Prasad
23.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India With	Nisha Kaur Uberoi	Zoheb Hussain
24.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	Nisha Kaur Uberoi	Zoheb Hussain

Note: The Court will rise at 12:30 PM and resume again at 02:30 PM to take up left over cases if any.

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1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

**-sd/-
Registrar**